charging extra amount over and above to Questions the fixed price<sub>s</sub> of essentia] commodities;

therefor; and what are the reasons

(c) what steps have been taken to provide essential commodities at rea sonable prices?

THE DEPUTY MINISTER IN THE were taken against him. OF AMMED USMAN ARIF): (a) to (c) The foodgrain<sub>3</sub> supplied.

Supef'Sazar deals mainly in non-controlled To ensure s"PPiy of good quality of wheat essential commodities for which there is no to the consumers in future, the following statutory price control.

The rates of Super measures, among others, have been taken: Bazar are generally lower than the prevailing market rates. monitoring of market prices is being made shop for comparison by the consumers through the Super Bazar, so as to keep the rates of Super (ii) Surprise checks by squads of F.C.I, competitive in the market.

## Supply of poor quality wheat at FPS

2895. SHRI J. K. JAIN: Will Minister of CIVIL SUPPLIES th pleased to state:

- (a) whether Government's attention has been drawn to complaints regarding supply of poor quality of wheat to consumers from the fair price shops in Delhi;
- (b) if so, whether it has been ascertained that such quality of wheat was supplied to the fair price shops by the Food Corporation of India or it was due to any manipulation by the F&ir Price Shopowners themselves by mixing rotten stuff in the rationed wheat; and
- (c) what steps have been taken to ensure proper supply of good quality of wheat to th<sub>e</sub> consumers through fair price

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL **SUPPLIES** MOHAMMED USMAN ARIF): (a) to (c) Yea, Sir. Certain complaints regarding supply of poor quality of

t 13 AUG. 1982 J

wheat to consumer, from some fair-price shops in Delhi were received in the recent past. All the complaints have been investigated by Delhi Admn. and remedial action taken wherever a fair-pric<sub>e</sub> shop owner was found guilty, appropriate steps Coordination was AGRICULTURE also done between Delhi Admn. and Food AND CIVIL SUPPLIES (SHRI MOH-Corporation of India regarding quality of

(i) Displaying of samp3es jointly sealed A regular by F.C.I, and F.P.S. owner at the fair-price market intelligence cell of while taking delivery of the foodgrains.

- Delhi Administration, (iii) Inspection of FCf/CWC god-owns, fair-price shops and flour mil]s independently or jointly with officers of FCIJDelhi Admn., by the Ouality Control Cell of the Government.
- (iv) Strict instructions to the field officers of Delhi Admn. to ensure issue of stocks keeping in mind the specified standards.

### Requirements of food articles for Orissa

2896. SHRI GAYA CHAND BHUYAN: Will the Minister of CIVIL SUPPLIES

b<sub>e</sub> pleased t<sub>0</sub> state:

(a) what is the quantum of food article required for Orissa during 1982-83;

- (b) what is the quantum  $_{\rm s}{\rm o}$  specified standards.
- (c) what other programmes Gov ernment have chalked out to meet the demand fully and what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE

AND CIVIL **SUPPLIES** (SHRI MOHAMMED USMAN ARIF): (a) an,} (b) The quantum of wheat and rice required for the public distribu-

tion system by Orissa during the year 1932-83, the quantity allocated to, and lifted b<sub>v</sub> the Stat<sub>e</sub> Government ar\* as under: —

(in ooo 'tonnes)

Month				Wheat			Rice		
				Demand	Allotment	Off-take	Demand	Allotment	Off-take
April, '82				10	7	8.0			
May, '82	*	2	•	10	7	6.9			22
June, '82				10	7	7.1	50	5	· · ·
July, '82	-			10	7	N.A.	50	10	N.A.

#### N.A .- Not available.

Ag regards sugar, the State-wise monthly quotas have been refused with effect from April, 1982 on the basis of 425 grams' per capita availability with reference to population as on 1-3-81. The Government of Orissa is accordingly getting a month, ly quota of 11,166 tonne<sub>s</sub> for distribution through fair price shops.

(c) Avocation of foodgrains to various States and Union Territories is made keeping in view the demand of States|Union Territories their respective, off-take, and also the availability of foodgrain, in the Central pool.

# Irregularities in Super Bazar, Cotnnaught Circus

2897. SHRI F. M. KHAN: Will the Minister of CIVIL SUPPLIES be phased to state:

(a) whether it i<sub>s a</sub> fact that in Super Bazar, connaught Circus, New Delhi some irregularities have been detected in the sa'o of free sugar sold through permits issued by Civil plies Department of Delhi Adminis-

Lon during the months of September, October and November, '1980;

(b) f so, what  $ar_e$  the derails there of; "W\

- (c) whether Government have made any enquiries or propose to hold de partmental enquiry into these irregu
- (d) if so, what action hag been taken against the persons who are responsible for these irregularities; and
  - (e) if not, what are the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) No, Sir.

(b) to (e) Do not arise.

## Meeting of the NCCF's Board of Directors

2898. SHRI ARVIND GANESH KULKARNI;

> SHRI SHRIDHAR WASU-DEO DHABE:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that term of ofnce of the Board of Directors of National Cooperative Consumer's Federation of .India Limited expired on 30th June. 1982;